

# Food Safety and Standards Authority of India

## Monthly Achievements for the month of September, 2022

### I. REGULATIONS ISSUED :

#### Final Notifications

1. Gazette Notification of Food Safety and Standards (Prohibition and Restrictions on Sales) First Amendment Regulations, 2022 substituting clause (4) of sub-regulation 2.3.14 with the following provision:  
  
“No person shall manufacture, sell, store or exhibit for sale food for infant nutrition, except under Bureau of Indian Standards (BIS) Certification Mark, wherever BIS standards available”. [Notified on 31-08-2022].
2. Gazette Notification of Food Safety and Standards (Prohibition and Restrictions on Sales) Second Amendment Regulations, 2022 providing that in regulation 2.3 relating to “Prohibition and Restriction on sale of certain products”, in sub-regulation 2.3.14, in clause (11), for the words “Multi source Edible Vegetable Oil” wherever they occur, the words “Multi-source edible oil” shall be substituted. [Notified on 05-09-2022]
3. Gazette Notification of Food Safety and Standards (Labelling and Display) Amendment Regulations, 2021 w.r.t amendment in font size & exemptions etc. [Notified on 09-09-2022]
4. Gazette Notification of Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2022 regarding standards for Fermented Soybean Curd and Fermented Soybean Curd (made with *S.thermophilus* + *L. bulgaricus*) [Notified on 13-09-2022]

#### Draft Notifications issued for inviting public comments (uploaded on website of FSSAI-[www.fssai.gov.in](http://www.fssai.gov.in))

1. Draft Notification of Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2022 relating to revision in sitting fee for Members of the Authority, other than ex-officio Members.[Notified on 13-09-2022]
2. Draft Notification regarding Food Safety and Standards (Labelling & Display) Amendment Regulations, 2022 related to Front of Pack Nutritional Labelling (FOPNL) and High fat, sugar, salt (HFSS) etc. notified. The draft notification was preceded by detailed consultations with the industry associations and consumer organisations and backed by survey conducted on a national level by IIM, Ahmedabad in over 20000 participants. [Notified on 13-09-2022]

## **II. ORDERS/ADVISORIES/CLARIFICATIONS -**

1. Pursuance to the order regarding mandatory declaration of FSSAI License/Registration number on cash receipts/invoices/cash memos/bills etc. by all Food Businesses on sale of Food Products, FSSAI on 23<sup>rd</sup> September asked Commissioners of Food Safety of States, Directors of all Regional Offices (FSSAI) and all Central Licensing Authorities to conduct special drive and awareness campaigns (including use of TV/Print/Social media) to highlight the provisions and sensitize all stakeholders including FBOs and consumers.
2. Vide Notice dated 2<sup>nd</sup> September, 2022, validity and recognition of the FSSAI notified laboratories is subject to the following conditions:
  - (a) FSSAI will only accept fresh proposals from laboratories for FSSAI recognition and notification if the laboratory has obtained accreditation under FSSAI-NABL Integrated Assessment for testing of the food category/ sub-category as per the Annexure to Format;
  - (b) All those Laboratories, already recognised under Section 43(1) and Referral Laboratories u/s 43 (2), by FSSAI and which have not obtained FSSAI-NABL accreditation under Section 43(1) and Referral Laboratories u/s 43 (2), must obtain the same prior to the expiry of their NABL approved validity period on or before 30th June,2023, whichever is earlier.
3. It has been clarified on 26<sup>th</sup> September, 2022 that to meet requirement of health certificate for consignments of imported milk and milk products, pork and pork products and fish and fishery products prescribed *vide* order dated 3<sup>rd</sup> August, 2022, integrated/single certificate incorporating food safety related requirements/attestations is also accepted by FSSAI at the time of import clearance.
4. Instructions have been issued to Commissioners of Food Safety of all States/UTs, all Regional Directors of FSSAI and all Central Licensing Authorities on 30<sup>th</sup> September for taking various steps to ensure that mid-day meal served to school children is safe and wholesome.

## **III QUALITY ASSURANCE**

### **Notification of Food Testing Laboratories**

FSSAI notifies primary labs under Section 43(1) of the Food Safety and Standards Act, 2006 for purposes of conducting regulatory and surveillance testing of samples. During September, 2022, State Food Testing Laboratory, Ranchi has been notified as primary food testing Laboratory raising the total number of notified primary food testing laboratories in different States/UTs to 226.

## **8<sup>th</sup> Food Analyst Examination :**

To increase the pool of qualified Food Analysts for appointment in Food Testing Laboratories, FSSAI has conducted the practical examination on 24<sup>th</sup> & 25<sup>th</sup> September, 2022 (Batch-I) and 30<sup>th</sup> September & 1<sup>st</sup> October, 2022 (Batch-II) for the candidates who had passed the theory examination of the 8<sup>th</sup> Food Analyst Examination. The practical examination was conducted at four centres viz. NFL, Ghaziabad, NFL, Kolkata, CALF-NDDB, Anand and CFTRI, Mysore. 132 out of 138 candidates who had cleared the theory paper attended the examination.

## **Upgradation of State Food Testing labs under SoFTeL Scheme**

FSSAI introduced a Central Sector Scheme (CSS) for “Strengthening of Food Testing System in the Country including Provision of Mobile Food Testing Labs” (SOFTeL) in 2016-17 for 3 years (extended upto FY 2019-20) with initial financial outlay of Rs. 481.95 crore. The Scheme *inter alia* envisaged strengthening of 43 State Food Testing Labs - at least one food testing laboratory in each State and two in larger States with high end equipment, basic equipment and setting up of microbiology lab. A grant of Rs. 13.90 crore (approx.) is earmarked for each SFTL.

A grant of Rs. 372.35 crore was released from the original outlay against all the components of the Scheme, including Rs. 313.98 towards upgradation of State Food Testing Labs. The Scheme was reviewed and further extended with approval of the Govt. upto FY 2022-23 with few additional parameters and a revised outlay of Rs. 241.34 crore for the extended period.

Under the component of the Central Sector Scheme (CSS) relating to upgradation of SFTLs, during September, 2022 a total of Rs.1037.16 Lakh has been released to States of Uttar Pradesh, Telangana, Punjab for undertaking Renovation Work, purchasing of High End Equipment, Basic Equipment for lab, Setting up of Microbiology lab, Purchase of Consumables, RAFT kits, NABL etc. raising the total amount released so far to Rs. 391.77 crore for upgradation of 41 SFTLS in 30 States/UTs.

## **Food Safety on Wheels**

FSSAI is providing mobile Food Testing Labs to States/UTs to undertake testing, training and awareness activities in remote areas thus strengthening the food testing ecosystem. A total of 97 fully equipped mobile food testing labs were provided under the SoFTeL Central Sector Scheme. Now FSSAI is providing funds to the States/UTs, other than under Central Sector Scheme, against approved Work Plan through signing of MoU with States/UTs for purchase of Food Safety on Wheels (FSWs), each costing around Rs.42 Lakh. Till August, 2022, a total 295 FSWs were provided both under CSS as well as from non-CSS funds.

During September, 2022 29 more FSWs have been sanctioned to various States/UTs (Chandigarh-1, Uttar Pradesh- 20, Punjab- 8) under MoU Work Plan 2022-23 for direct procurement through GeM. 50% of the grants ie. Rs. 609 lakhs

were released as first instalment to the States/UTs for the same. This has raised the total number of FSWs sanctioned/provided to States/UTs so far to 324.

Apart from this, FSSAI is also providing funds to meet operational expenses of FSWs . During the month of September, Advance fund of Rs. 141.5 lakhs (including Rs. 35 lakhs of CSS Funds) were sanctioned to States/UTs (Telangana – Rs.5 Lakh under CSS + Rs.10 Lakh under Non-CSS; Chandigarh –Rs.2.5 Lakh under Non-CSS; Uttar Pradesh –Rs.50 Lakh under Non-CSS; Punjab –Rs.20 Lakh under CSS + Rs.35 Lakh under Non-CSS; Arunachal Pradesh– Rs.10 Lakh under CSS + Rs.9 Lakh under Non-CSS).

#### **IV. Release of funds under MoU framework**

Under the Scheme of MoU with States/UTs, FSSAI has been providing financial and technical assistance to States/UTs since 2020-21 against approved work plans to address the gaps in the food safety ecosystem and improve the overall food safety status in the county. These activities include upgrading State Food Testing eco-system, organizing various FSSAI initiatives, conducting IEC activities, setting up helpdesk for licensing & registration, audits of State licensed FBOs, testing of samples in FSSAI empanelled private laboratories, organizing Basic FoSTAC training for FBOs etc. Funds are provided under Central Sector Scheme as well as from non-CSS funds. During September, 2022, a sum of Rs. 4132.39 lakh (CSS- Rs. 1062.16 lakh, non-CSS Rs. 3070.23 lakh) was released to States of Telangana, UP, Punjab , Arunachal Pradesh and UT of Chandigarh.

Overall, under the MoU framework during current financial year 2022-23, an amount of Rs. 7229.97 lakh under Central Sector Scheme (SoFTeL) and Rs. 17050.47 lakh under non-CSS totaling Rs. 24280.44 lakh (242.80 Crore) has been released to 31 States/UTs till end of September,2022.

#### **V SOCIAL AND BEHAVIOURAL CHANGE**

**Awareness-** FSSAI undertakes various IEC activities to facilitate and educate stakeholders about safe food and healthy diets by utilizing different channels of communication using both online modes including print, electronic & social media and offline mediums including events/exhibitions. In the month of September, 2022, for creating public awareness, a total of 34 Creatives were created and circulated through different Social Media Platforms of FSSAI.

**Eat Right India initiatives :**Under Eat Right India initiatives, FSSAI certifies various food businesses/clusters on meeting the prescribed benchmarks for food safety and hygiene. Several benchmarking and certification schemes have been initiated to improve food safety and hygiene levels across food establishments. Total number of Certificates awarded during the month of September, 2022 are as under:

Sl.No.	Name of the Initiative	Total
1.	BHOG (Blissful Hygienic Offering to God)	12
2.	Eat Right Campus	54

3.	Clean Street Food Hub	09
4.	Clean and Fresh Fruit and Vegetable Market	03

### Other Activities

- A total of 4 orientation sessions were conducted virtually with various schools across the country to sensitise them about the Eat Right Creativity Challenge in the month of September, 2022.
- "Healthy Campus, Healthy Future" challenge was launched for NetProFaN members with an objective to maximise the number of registered campuses under the Eat Right Campus initiative and spread the message of Eat Right among students/people working in the campuses.
- The International Dairy Federation organised the World Dairy Summit 2022 at India Expo Centre & Mart, Greater Noida, Delhi- NCR from 12th to 15th September 2022. FSSAI participated in this event and showcased various Eat Right India initiatives at the stall to engage consumers. In addition to this, Food Testing and online platforms like Food Safety Compliance System (FoSCoS) and Food Safety Training and Certification (FoSTaC) were also demonstrated.

### VI TRAINING AND CAPACITY BUILDING

- (a) **Food Handlers-FoSTaC** Training programme of FSSAI focuses on ensuring Good Manufacturing Practices (GMP) and proper hygiene and sanitation in food service establishments. These short duration training programs for food handlers are being organized regularly through empanelled Training Partners and trainers. During September, 2022, 20768 food handlers were trained through 581 Food Safety Supervisor trainings.

176 trainings were also conducted for street food vendors through which 8031 persons were trained.

In addition, 5 COVID trainings were also conducted which were attended by 204 persons.

Vide O.M. dated 8<sup>th</sup> September, 2022, following improvement in COVID-19 situation it has been discontinued online mode of training for 16 of the 24 FoSTac courses

- (b) **Regulatory Personnel and FSSAI officials-** FSSAI is also regularly conducting trainings for Regulatory Personnel and Regular employees of FSSAI. Details of trainings conducted during the month of September, 2022 for such personnel are as follows :

Name of Training	Number of	Number of people
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	trainings	trained
Orientation Training of Regular and Deputationists from 05.09.2022 – 07.09.2022 at FSSAI	01	29
Induction Training Programme of Food Safety Officers from 12.09.2022 – 29.09.2022 at Executive Development Centre, Institute of Hotel Management, Bangalore, Karnataka.	01	24

### ( c) **Laboratory personnel and other stakeholders**

FSSAI conducted 5 Hands-on Training programs for analysis of safety parameters in Dairy products, Honey, Seafood, Agricultural Commodities, safety parameters in fruits & vegetables, milk, cereals, peanut, chilli, meat & meat products, Method Verification for Rice Fortificant Testing, Techniques in Microbiological Analysis for State/UTs, laboratory personnel conducted in coordination with (i) Intertek Lab, Gurgaon (ii) EFRAC, Kolkata (iii) National Research Centre on Meat, Hyderabad (iv) MicrochemSilliker, Mumbai; 40 participants attended these training programmes.

ITC-FSAN, Mumbai conducted 12 training programs (Online and Offline) for Food Business Operators, Students, Notified & state laboratories and Consumers focusing on Nutrient Content in Fortified Food, Infant food label, Food Safety Risk Analysis, Understanding Food Regulation of India, food safety training for Jaggery processing cluster, Credible Testing of micronutrients in fortified rice kernels and Intercollegiate Quiz Competition on the occasion of National Nutrition Month (Rashtriya Poshan Maah). 616 participants attended these training programs.

Food Safety Solution Centre (FSSC), NFL Ghaziabad conducted one online training program for State laboratories, Food Industries, students and primary notified laboratories, Referral Food Laboratories. 250 participants attended the training programme.

Centre for Microbiological Analysis Training (C-MAT), NFL Ghaziabad conducted one offline training for State laboratories. 13 participants attended the training programme.

## **VII OTHER ACHIEVEMENTS/ ACTIVITIES**

### **New Portal**

Space Map Portal was launched in the month of September 2022. This portal is intended for applicants for the membership under Scientific Committee and various Scientific Panels. <https://spacemap.fssai.gov.in/>

### **FSSAI Foundation Day 2022:**

The Food Safety and Standards Authority of India celebrated its 14th Foundation Day on 5th September, 2022 at India Habitat Centre, New Delhi by showcasing unity in diversity with a set of performances by employees of FSSAI from all the regions. The program was inaugurated by Shri Arun Singhal, Chief Executive Officer of FSSAI by lighting a lamp. The event was graced by the presence of various dignitaries including Members of Food Authority, Dr. Mandeep Kumar Bhandari, Joint Secretary (MoHFW), Sh. Kiran Kumar Karlapu, Deputy Secretary (MoHFW) , besides the officials of FSSAI.